

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH DISTRICT : ROHINI COURTS : DELHI**

**ORDER**

**Sub: Re-constitution of Committees.**

In supersession of all earlier orders in this regard, the following Committees are hereby re-constituted with immediate effect:-

S. No.	Name of Committee	Name of the Judicial Officers	Designated as	Concerned Branch
1.	<b>Committee constituted in North District to provide a platform for amicable resolution of issues concerning Bar &amp; Bench.</b> (constituted in compliance of Order No. 72/DHC/Gaz./2018 dated 15.10.2018 of Hon'ble High Court of Delhi).	<b>The Principal District &amp; Sessions Judge</b> North District, Rohini Court, Delhi.	<b>Chairperson</b>	PS Office/Judicial Branch
		Sh. Virender Bhatt, District Judge (Comm. Court), North District, Rohini Court, Delhi.	Member	
		Sh. Satish Kumar, ASJ-03 North District, Rohini Court, Delhi.	Member	
		The Chief Metropolitan Magistrate North District, Rohini Court, Delhi.	Member	
		The Administrative Civil Judge North District, Rohini Court, Delhi.	Convener	
		The President, Rohini Court Bar Association.	Member	
		The Hony. Secretary, Rohini Court Bar Association.	Member	
		The Nominee, Bar Council of Delhi.	Member	
2.	<b>Committee to comply with the directions contained in "Witness Protection Scheme, 2018"</b> (constituted in compliance of Judgment dated 05.12.2018 of Hon'ble Supreme Court of India in W.P. (Cri.) No. 156/2016 titled as Mahender Chawla & Ors. Vs Union of India & Ors.	<b>The Principal District &amp; Sessions Judge</b> North District, Rohini Court, Delhi.	<b>Chairperson</b>	Prosecution Branch
		Deputy Commissioner of Police (Rohini) in respect of Police Stations viz. Crime Branch, K.N. Katju Marg, Prashant Vihar.	Members (as per jurisdiction of Police Stations).	
		Deputy Commissioner of Police (Outer-North) in respect of Police Stations viz. Narela, Narela Industrial Area, Alipur, S. P. Badli, Bawana, Shahbad Dairy, Swaroop Nagar, Bhalswa Dairy.		
		Deputy Commissioner of Police (North-West) in respect of Police Stations viz. Model Town, Mukherjee Nagar, Mahendra Park, Jahangir Puri, Adarsh Nagar.		
		Chief Public Prosecutor. North District, Rohini Courts, Delhi.	Member Secretary	
3.	<b>Committee for the engagement/selection of Law Researcher for District Judge, (Comm. Court).</b>	<b>The Principal District &amp; Sessions Judge</b> North District, Rohini Court, Delhi.	<b>Chairperson</b>	Judicial Branch.
		The Principal Judge, Family Court North District, Rohini Court, Delhi.	Member	
		The District Judge, Commercial Court North District, Rohini Court, Delhi.	Member	
4.	<b>Committee to monitor/observe the reasons of delay of cases pending for more than 2 years.</b> (Committee constituted in compliance of directions contained in E-mail dated 07.07.2023 of the Joint	<b>Sh. Virender Bhatt.</b> District Judge (Commercial Court), (North).	<b>Chairperson</b>	Judicial Branch

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	Registrar (Judicial)/ CPC, Hon'ble High Court of Delhi/ New Delhi and Order No. 1377/51912-936/F.1(3)/Gaz/ 23 dated 11.07.2023 of the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi). <b>Functions of Committee:-</b> <b>(I)</b> to ensure the entry of delay reasons in all cases pending for more than two years. <b>(II)</b> to monitor on monthly basis the entry of delay reasons in cases which will fall under pendency for more than two years in the future period and send a report in this regard on monthly basis on or before 7 <sup>th</sup> of every succeeding month.	The Chief Metropolitan Magistrate (North).	Member	
		The Senior Civil Judge-cum-Rent Controller (North).	Member	
5.	<b>Committee to Monitor Compliance with directions of Hon'ble High Court of Delhi in case titled as Manjit Singh Vs State CrI. MC No. 4485/2013 dated 10.09.2014.</b>	<b>Sh. Dharendra Rana, Spl Judge (NDPS),</b> North District, Rohini Court, Delhi.	<b>Chairman</b>	CMM Office
		Sh. Virender Singh, CMM North District, Rohini Court, Delhi.	Member	
		Ms. Neeti Suri Mishra, ACMM North District, Rohini Court, Delhi.	Member	
		Ms. Neha Pandey, MM-06 North District, Rohini Court, Delhi.	Member	
		Sh. Ajay Narwal, MM-02 North District, Rohini Court, Delhi.	Member	
		The Deputy Commissioner of Police/ Assistant Commissioner of Police (HQ) (Rohini, Outer-North & North-West Police Districts).	Member	
6.	<b>Committee to Monitor Compliance with the directions of 'The Rights of Persons with Disabilities Act, 2016'</b> (to assist the Grievance Redressal Officer in the discharge of his functions).	<b>Sh. Viplav Dabass, ASJ, Spl. FTC</b> North District, Rohini Court, Delhi.	<b>Chairman</b>	Administration Branch
		The Administrative Civil Judge North District, Rohini Courts, Delhi.	Member	
		Sh. Pritu Raj, Civil Judge, North District, Rohini Court, Delhi.	Member	
7.	<b>Committee for sensitization of Staff Members with respect to public dealing.</b>	<b>Ms. Shefali Sharma, ASJ-02</b> North District, Rohini Court, Delhi.	<b>Chairperson</b>	Administration Branch
		Sh. Viplav Dabass, ASJ, Spl. FTC North District, Rohini Court, Delhi.	Member	
		Ms. Neha Pandey, MM-06 North District, Rohini Court, Delhi.	Member	
		Sh. Himanshu Sehloth, MM-03 North District, Rohini Court, Delhi.	Member	
		Ms. Preeti, MM (Mahila Court-01) North District, Rohini Court, Delhi.	Member	
8.	<b>Committee for retrieval/ reconstruction of burnt record of Accounts Branch, North District,</b>	<b>Ms. Preeti Agrawal Gupta, PO MACT-02</b> North District, Rohini Court, Delhi.	<b>Chairperson</b>	Accounts Branch
		Sh. Satish Kumar, ASJ-03 North District, Rohini Court, Delhi.	Member	

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	<b>Rohini Courts, Delhi.</b>	Sh. Dharendra Rana, Spl Judge NDPS Act North District, Rohini Court, Delhi.	Member	
		Ms. Ekta Gauba Mann, PO MACT-01 North District, Rohini Court, Delhi.	Member	
		Sh. Bajinder Singh, Account Officer/DDO, North District, Rohini Court, Delhi.	Member	
9.	<b>Committee for Welfare of Officers/Officials During Corona Pandemic.</b>	<b>Sh. Sushil Kumar, ASJ-04</b> North District, Rohini Court, Delhi.	<b>Chairman</b>	Administration Branch
		The Senior Civil Judge (North)	Member	
		Addl. Chief Metropolitan Magistrate (North)	Member	
		The Administrative Civil Judge (North)	Member	
		The Branch In-Charge, Admn. Branch	Member	
10.	<b>District Court Vulnerable Witness Deposition Court Rooms Monitoring Committee (VWDCMC) to monitor the functioning of VWDCs in North District, Rohini Courts, Delhi.</b> (Committee constituted in compliance of letter no. 156-167/Rules/DHC/2022 dated 24.02.2022 of the Hon'ble High Court of Delhi vide Minutes of Meeting dated 03.02.2022 of the "Committee To Monitor Proper Implementation Of Several Guidelines Laid Down By The Hon'ble Supreme Court As Well as Hon'ble High Court Of Delhi For Dealing With Matters Pertaining To Sexual Offences And Child Witnesses". <b>Objective:- (i)</b> To submit quarterly monitoring report with regard to functioning of VWDC to the Hon'ble High Court of Delhi.	<b>The Principal District &amp; Sessions Judge</b> North District, Rohini Court, Delhi.	<b>Chairperson</b>	VWDC Branch
		Sh. Satish Kumar, ASJ-03 North District, Rohini Court, Delhi.	Member	
		Sh. Viplav Dabass, ASJ/Spl. FTC, North District, Rohini Court, Delhi.	Member	
		Ms. Meenu Kaushik, ASJ-05 (POCSO), North District, Rohini Court, Delhi.	Member	
		Ms. Richa Gusain Solanki, ASJ (FTSC)(POCSO), North District, Rohini Court, Delhi.	Member	
		Officer In-Charge, VWDC North-West & North District, Rohini Courts, Delhi.	Special invitee	
11.	<b>Grievance Redressal Committee.</b> (to look into the complaints of Staff, Litigants, Lawyers and Public Persons & to look into the request and suggestions/grievances of all the employees of North District).	<b>Sh. Satish Kumar, ASJ-03</b> North District, Rohini Court, Delhi.	<b>Chairman</b>	PS Office
		Ms. Shivali Bansal, ADJ-03 North District, Rohini Court, Delhi.	Member	
		Sh. Virender Singh, CMM North District, Rohini Court, Delhi.	Member	
		The Senior Civil Judge North District, Rohini Courts, Delhi.	Member	
		The Administrative Civil Judge North District, Rohini Courts, Delhi.	Member	
		Sh. Bajinder Singh, Account Officer North District, Rohini Court, Delhi.	Member	
12.	<b>Purchase Committee.</b>	<b>Sh. Satish Kumar, ASJ-03</b> North District, Rohini Court, Delhi.	<b>Chairman</b>	Purchase Cell
		Ms. Shefali Sharma, ASJ-02	Member	

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		North District, Rohini Court, Delhi.		
		Ms. Shivali Bansal, ADJ-03 North District, Rohini Court, Delhi.	Member	
		Sh. Dharendra Rana, Spl Judge NDPS Act North District, Rohini Court, Delhi.	Member	
		The Administrative Civil Judge North District, Rohini Courts, Delhi.	Member	
		Sh. Bajinder Singh, Account Officer/DDO North District, Rohini Court, Delhi.	Member	
		Nominee of Finance Deptt. Of GNCTD (as per norms).	Member	
13.	<b>Review Sub-Committee.</b> Constituted in compliance of Order No. 3227-37/2018 dated 17.07.2018 of Hon'ble High Court of Delhi. <b>Functions:-</b> for improving disposals and expediting adjudication and Arrears Committee. (Members of the Committee are appointed <u>on three monthly rotational basis.</u> The Sub-Committee meets weekly and sends the monthly report to the Disposal Review Committee of the Hon'ble High Court of Delhi).	<b>Sh. Virender Bhatt,</b> District Judge (Comm. Court), North District, Rohini Court, Delhi.	<b>Chairman</b>	Judicial Branch
		Sh. Viplov Dabass, ASJ/Spl. FTC North District, Rohini Court, Delhi.	Member	
		Sh. Kishor Kumar, ADJ-04 North District, Rohini Court, Delhi.	Member	
		Sh. Dharendra Rana, Spl Judge NDPS Act North District, Rohini Court, Delhi.	Member	
		Sh. Virender Singh, CMM North District, Rohini Court, Delhi.	Member	
		Ms. Rajni Ranga, SCJ/RC North District, Rohini Court, Delhi.	Member	
		Sh. Himanshu Sehloth, MM-03 North District, Rohini Court, Delhi.	Member	
14.	<b>"Sub-Committee for assessing the quality of Support Persons for Aiding Vulnerable Witnesses".</b> (constituted in terms of the directions vide Minutes of Meeting dated 3 <sup>rd</sup> March 2020 of "Committee to monitor proper implementation of several guidelines laid down by the Hon'ble Supreme Court of India as well as Hon'ble High Court of Delhi for dealing with the matters pertaining to sexual Offences and Child Witnesses" of Hon'ble High court of Delhi).	<b>The Principal District &amp; Sessions Judge</b> North District, Rohini Court, Delhi.	<b>Chairperson</b>	VWDC Branch
		Ms. Richa Gusain Solanki, ASJ (FTSC) (POCSO), North District, Rohini Court, Delhi.	Member	
		Sh. Amit Sahrawat, ASJ-01 (POCSO) North District, Rohini Court, Delhi.	Member	
		Secretary, DLSA, North District, Rohini Court, Delhi.	Member	
		Ms. Neelam Narang, Addl. PP/RCC In-charge from DCW. (neelamdcw@gmail.com Mo. 9650791655	Member	
		ACP Narela (acp-narela-dl@nic.in) 011-27787591.	Member	
15.	<b>Sexual Harassment committee</b> (Committee to examine the complaints of sexual harassment filed by the women employees posted in North District, Rohini Court, Delhi).	<b>Ms. Preeti Agrawal Gupta, PO MACT-02</b> North District, Rohini Court, Delhi.	<b>Chairperson</b>	Administration Branch
		Ms. Shivali Bansal, ADJ-03 North District, Rohini Court, Delhi.	Member	
		Ms. Meenu Kaushik, ASJ-05 (POCSO) North District, Rohini Court, Delhi.	Member	
		Ms. Radha Bhardwaj, President of DAV Educational & Welfare Society (NGO).	Member	
		Ms. Durgesh Nandini Sharma, Sr. JA R & I Branch (North), Rohini Court, Delhi.	Member	

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16.	Vigilance Committee.	<b>Sh. Sushil Kumar, ASJ-04</b> North District, Rohini Courts, Delhi.	<b>Chairman</b>	Vigilance Branch
		Sh. Virender Singh, CMM North District, Rohini Court, Delhi.	Member	
		Ms. Rajni Ranga, SCJ/RC North District, Rohini Court, Delhi.	Member	
		Ms. Neeti Suri Mishra, ACMM North District, Rohini Court, Delhi.	Member	
17.	Wellness & Rejuvenate Committee for Judicial Officers.	<b>Sh. Virender Bhatt,</b> District Judge (Commercial Court) North District, Rohini Court, Delhi.	<b>Chairman</b>	Judicial Branch
		Sh. Viplav Dabass, ASJ, Spl. FTC North District, Rohini Court, Delhi.	Member	
		Sh. Vikram Bali, ADJ-02 North District, Rohini Court, Delhi.	Member	
		Sh. Saurabh Goyal, MM-05 North District, Rohini Court, Delhi.	Member	
		Sh. Ankur Panghal, Secretary DLSA North District, Rohini Court, Delhi.	Member	
18.	Wellness & Rejuvenate Committee for Staff Members.	<b>Ms. Shivali Bansal, ADJ-03</b> North District, Rohini Court, Delhi.	<b>Chairperson</b>	Administration Branch
		Sh. Tushar Gupta, MM-04 North District, Rohini Court, Delhi.	Member	
		Sh. Rinku Jain, MM-01 North District, Rohini Court, Delhi.	Member	
		Sh. Ankur Panghal, Secretary DLSA North District, Rohini Court, Delhi.	Member	
		Ms. Nidhi Chitkara, MM (Mahila Court-02) North District, Rohini Court, Delhi.	Member	
19.	Criminal Injuries Compensation Board	<b>The Principal District &amp; Sessions Judge</b> North District, Rohini Court, Delhi.	<b>Chairperson</b>	DLSA, North
		The Concerned DCP	Member	
		The District Magistrate, Alipur (North)	Member	
		The Chief Medical Officer, North District	Member	
20.	Delhi Victim Compensation Committee	<b>The Principal District &amp; Sessions Judge</b> North District, Rohini Court, Delhi.	<b>Chairperson</b>	DLSA, North
		Sh. Dharendra Rana, Spl Judge NDPS Act North District, Rohini Court, Delhi.	Member	
		The Secretary, DLSA North District, Rohini Court, Delhi.	Member	
		The Chief Public Prosecutor North District, Rohini Court, Delhi.	Member	
21.	Monitoring and Mentoring Committee	<b>The Judicial Officer posted as ASJ-01</b> North District, Rohini Courts, Delhi.	<b>Chairman</b>	DLSA, North
		The Secretary, DLSA North District, Rohini Court, Delhi.	Member	
		Sh. S. K. Mittal, Legal Aid Counsel	Member	
22.	Scrutiny and Evaluation Committee.	<b>The Secretary, DLSA</b> North District, Rohini Court, Delhi.	<b>Chairman</b>	DLSA, North
		Sh. Himanshu Sehloth, MM-03	Member	

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		North District, Rohini Court, Delhi.		
		Sh. Roshan Lal Saini, Legal Aid Counsel.	Member	
23.	Under Trial Review Committee	<b>The Principal District &amp; Sessions Judge</b> North District, Rohini Court, Delhi.	<b>Chairperson</b>	DLSA, North
		The Secretary, DLSA North District, Rohini Court, Delhi.	Member	
		The District Magistrate, Alipur (North)	Member	
		The Concerned DCP	Member	
		The Concerned SDM	Member	
		The Jail Superintendent	Member	

**Note:-**

1. If the Chairman/Chairperson of the Committee is not available for any reason, then the next senior most member of the Committee shall act as Chairman/Chairperson of the said Committee.
2. Minutes of the Meeting is to be recorded by the Sr. PA/PA attached with the Chairman/Chairperson/Members of the Committee.
3. All the correspondence with the Hon'ble High Court of Delhi shall be made by the undersigned.
4. All decisions taken by each Committee (not chaired by the undersigned) shall be subject to the approval of the undersigned.
5. All the official communications to the Principal District & Sessions Judges of other Districts or their Branches shall be addressed to the concerned Ld. Principal District & Sessions Judge and shall be made by the undersigned.
6. Each of such Committees as mentioned above shall submit monthly reports of the status of matters to the undersigned by the end of the first week of the following month.
7. Whenever required, the Chairman of the Committee shall co-ordinate with the Chairmen of other Committee(s), so that there is always a proper cohesion.
8. After the decision(s) of a Committee have been approved, consequential action, including issuance of all necessary communication(s)/Order(s) and follow-ups, shall be undertaken by the Officer In-charge through the concerned Branch.

(SEEMA MAINI)

Principal District & Sessions Judge  
North District : Rohini Court : Delhi.  
Dated, Delhi the 02/09/2023

No. 28354-28474 F2N(4)/Admn.(North)/RC/2023

**Copy forwarded for information and necessary action :-**

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Ld. Principal District & Sessions Judge(s) (North-West, South, South-East, New Delhi, Shahdara, North-East, West, South-West), Delhi/New Delhi.
4. All the Ld. Judicial Officers posted in North District, Rohini Court Delhi.
5. The Ld. Principal Judge (Family Court), North District, Rohini Courts, Delhi.
6. The Ld. Judge Family Court, North District, Rohini Courts, Delhi.
7. The Chief Prosecutor, North District, Rohini Court Delhi.
8. The Secretary, DLSA (North), Rohini Court, Delhi with request to intimate to the Members of the Committees related to DLSA, North District, Rohini Courts, Delhi.
9. All the Sr. A.O. (J)/A. O. (J)/Branch In-charges of North District, Rohini Court, Delhi.
10. The President/Secretary, Bar Association (Tis Hazari, Karkadooma, Saket, Dwarka, Rohini & Patiala House Courts),
11. Hony. Secretary, Bar Association, Rohini District Courts, Delhi.
12. Hony. Secretary, Bar Council of Delhi with request to nominate one member of Bar Council of Delhi for the Committee mentioned at Sr. No. 1.
13. Ms. Radha Bhardwaj, President DAV Educational & Welfare Society, 153, Pkt-12, Sector 21, Rohini, Delhi-86.
14. The PRO/APRO, North & North-West District, Rohini Courts, Delhi.
15. The Commissioner of Police, ITO, Police Headquarters, Delhi.
16. The Deputy Commissioner of Police (Rohini).
17. The Deputy Commissioner of Police (North-West).
18. The Deputy Commissioner of Police (Outer-North).
19. The Director Prosecution, Tis Hazari Courts, Delhi.
20. The Record Officer (RTI), North District, Rohini Court, Delhi.
21. The Web-Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
22. The Nodal Officer, Web-Site Committee, Rohini Court, Delhi.
23. The Dealing Assistant, Facilitation Centre, Rohini Court, Delhi.
24. Officers/Officials concerned.
25. Personal Office of the undersigned.
26. The Branch In-Charge, R & I Branch for uploading on LAYERS.

(SEEMA MAINI)  
Principal District & Sessions Judge  
North District : Rohini Court : Delhi.

THE